

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 321
IA-4032/2021, IA-2561/2021

IN
(IB)-450(PB)/2018

IN THE MATTER OF:

M/s. Nupur Finvest Pvt. Ltd.	Petitioner/Applicant
Vs.		
IVR Prime IT . SEZ Pvt. Ltd.	Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 23.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr. Sandeep Vij, Adv.
For the Respondent	:	Mr. Sumit Shokeen, Mr., Kartikey Anand, Advs. For R-2 to 4, Mr. Iswar Mohapatra, Mr. S. Ray, Mr. Abhishek Pandey, Advs. For R-5 in IA-4032/2021, Mr. Abhirup Das Gupta, Mr. Ishaan Duggal, Ms. Ruchi Goyal, Advs. For R-1 in IA-4032/2021, Mr. Mudit Sharma, Ms. Nandini Sharma, Ms. Parvez A Khan, Advs. for R7 in IA 2561/21 and IA 4032/21
For the Liquidator	:	Mr. Sandeep Vij. Adv. In IA-4032/2021 & IA-2561/2021
For the RP	:	Mr. Niraj Chamyal, Mr. Sandeep, Advs.

ORDER

IA-4032/2021, IA-2561/2021

Ld. Counsel appears for the Applicant. Ld. Counsel appears for the Respondent.

List the matter for arguments **on 08.05.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)
Ajay

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)